

(a) whether Government has taken any initiative to (resolve the issue of continuation and enhancement of Patient Care Allowance (PCA) at par with Nursing Allowance which is also given for similar purpose to Nurses, as it was proposed to be withdrawn due to contrary recommendation of Sixth Central Pay Commission (CPC); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) No action has been initiated by the Government to enhance the Patient Care Allowance (PCA) at par with Nursing Allowance at this stage as Sixth Central Pay Commission, an expert body for these purposes, has recommendations for replacement of PCA with Risk Insurance Scheme and this has been accepted by the Government. However, the Ministry of Health and Family Welfare has requested Department of Personnel and Training to consider for continuation of HPCA/PCA to the employees, who are in receipt of the same at present.

Grant for upgradation of NIMS, Hyderabad

3646. SHRI NANDI YELLAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the status of the request of the State Government of Andhra Pradesh for sanction of additional grant of Rs. 53 crore for Nigam's Institute of Medical Sciences (NIMS), Hyderabad;

(b) the total amount released to the State Government so far on this request and the remaining amount yet to be released;

(c) the reasons for delay in releasing the entire amount to this State scheme which is mainly to improve trauma care facilities in NIMS; and

(d) by when the total amount is likely to be released to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) An outlay of Rs.120 Cr. (Rs.100 Crores from Central Government and Rs.20 Crores from State Government) had been approved for upgradation of NIMS, Hyderabad under the PMSSY. Due to increase in scope of work and increase in CPWD cost index, the estimated

cost for the upgradation project has been revised to Rs.173 Crore subject to the condition that Central contribution / would remain at Rs.100 Crore and the additional cost of Rs.53 Crore would be borne by the State Government in addition to their share of Rs.20 Crore. Government of Andhra Pradesh had agreed that they would sanction the additional amount to cover the increased costs of Rs.53 Crore. A proposal for revised cost estimates for all the upgradation projects including NIMS, Hyderabad under Phase-I of PMSSY was also placed before the Expenditure Finance Committee (EFC) on 23.9.2009 which *inter-alia* suggested that any additionality beyond the sanctioned budget for upgradation projects would be borne by the respective State Governments. State Government of Andhra Pradesh was informed accordingly.

(b) to (d) Does not arise.

Infant Mortality Rate

3647. SHRIMATI VASANTHI STANLEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the most recent estimate of the Infant Mortality Rate (IMR) in Tamil Nadu;
- (b) the latest estimate of the Infant Mortality Rate (IMR) in other States;
- (c) whether there has been any improvement from the previous year and whether Government is on target to achieve the Millennium Development Goal in this aspect; and
- (d) what other early Childhood Development Programmes are being implemented by Government other than ICDS and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) As per Registrar General of India -Sample Registration System (2009) report, Tamil Nadu has Infant Mortality Rate (IMR) of 28 per 1000 live births.

(b) State-wise details are given in Statement-I (See below).

(c) There has been three point decline in IMR in the country in 2009 as compared to 2008. Details are given in Statement-II (See below).

Ten states/UTs have achieved Millennium Development Goal on IMR i.e. below 30 per 1000 live births. They are Tamil Nadu, Kerala, Puducherry, Andaman & Nicobar Islands, Chandigarh, Daman & Diu, Goa, Lakshadweep, Manipur and Nagaland. States which are in close proximity to